

1	2	3
Rajasthan	8	36
Sikkim	1	9
Tamil Nadu	46	107
Tripura	2	13
Uttar Pradesh	43	32
Uttarakhand	15	14
West Bengal	11	125
Andaman & Nicobar Islands	1	17
Dadar & Nagar Haveli	0	1
Daman & Diu	0	2
Lakshadweep	0	1
Puducherry	1	1
TOTAL	313	986
Army Postal Service	02	0
G. TOTAL	315	986

Spectrum Authority

‡419. SHRI BALAVANT ALIAS BAL APTE:

SHRI SHREEGOPAL VYAS:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government proposes to set up an independent spectrum authority to resolve the spectrum related matters in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps taken/proposed to be taken by Government to regulate the process of spectrum allocation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) No, Sir.

‡Original notice of the question was received in Hindi.

(b) Does not arise in view of (a) above.

(c) and (d) Wireless Planning and Coordination Wing, Department of Telecommunications is the National Radio Regulatory Authority and is discharging all functions relating to spectrum planning and management and also licensing as per provisions of Radio Regulations of ITU, relevant conditions of service license and New Telecom Policy (NTP-99) as applicable with regard to spectrum allocations and licensing.

The recommendations of Telecom Regulatory Authority of India (TRAI) are also sought, if required, on efficient use of spectrum from time to time.

Auction for allocation of 3G and 2G spectrum

420. SHRIMATI KUSUM RAI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of fund raised by his Ministry by auction for allocation of 3G and 2G spectrum;

(b) the details of companies which participated in both the auction;

(c) the details and date of invitation of tenders for both allocation; and

(d) by when the 3G services are likely to be started and by which companies, both private and public, sector-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Total amount of funds raised by this Ministry by auction for allocation of 3G spectrum is Rs. 67,718.95 crores. This Ministry has so far not auctioned spectrum for 2G services.

(b) The details of the companies which participated in 3G auction is given in Statement-I (See below).

(c) Notice for Inviting Application (NIA) for auction of spectrum for 3G services was issued on February 25, 2010. Details are given in Statement-II (See below).

(d) Public sector companies BSNL and MTNL have already started 3G services whereas successful private companies (listed in Statement-III) are likely to start services after September, 2010.

Statement-I

Name of the Bidders participated in 3G auction

1. Aircel Limited
2. Bharti Airtel Limited